

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.207 - C.P. (IB)/302/AHM/2023
Item No.208 – Inter. P. 7 of 2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

SHREE CHAMUNDA FURNITURE

.....Applicant

Vs

EUROPA FOAMS PRIVATE LIMITED

.....Respondent

Order delivered on: 12/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. M A Gogia, Adv. for OC R-1

Ms. Noopur Dalal, Adv. in Inter. P 7 of 2024

Ms. Nitu Chaturvedi, Adv.

For the Respondent

: Ms. M A Gogia, Adv.

ORDER

CP(IB) 302 of 2024

Ld. Counsel Ms. Nitu Chaturvedi for respondent seeks time to file reply in both matter.

List for further consideration on 30.08.2024.

Inter. P. 7 of 2024

Ld. Counsel for the respondent is directed to serve copy of reply upon applicant. Ld. Counsel Ms. Nitu Chaturvedi for respondent seeks time to file reply in both matters.

List for further consideration on 30.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)